

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(THE HIGH COURT OF ASSAM: NAGALAND: MEGHALAYA:**  
**MANIPUR: TRIPURA; MIZORAM AND ARUNACHAL PRADESH)**

**NOTIFICATION**  
**Dated 12th December 2012**

NO.HC.VII-339/2012/10571/A. Hon'ble the Chief Justice of Gauhati High Court in exercise of Powers conferred under Article 229 of the Constitution of India, has been please to re-designate the post of Court Manager, Gauhati High Court (Created vide Govt. letter No. JDJ.128/2011/39 dated 14.11.2011) as Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati

NO.HC.VII-339/2012/10572/A. Hon'ble the Chief Justice of Gauhati High Court in exercise of Powers conferred under Article 229 of the Constitution of India has been pleased to re-designate the post of Joint Registrar-cum-Principal Secretary to Hon'ble the Chief Justice as Joint Registrar (Planning, Management & Projects), Gauhati High Court, Guwahati.

NO.HC.VII-339/2012/10573/A Hon'ble the Chief Justice of Gauhati High Court in exercise of Powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Sri Mridul Kumar Kalita, on his promotion to Grade-I of Assam Judicial Service, as Registrar-cum-Principal Secretary to Hon'ble the Chief Justice in Gauhati High Court, Guwahati in his Grade pay plus other allowances as admissible under the Rules with effect from the date he assumes charge of the said post.

NO.HC.VII-339/2012/10574/A. Hon'ble the Chief Justice of Gauhati High Court in exercise of Powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Sri Sanjay Hazarika an officer of Grade II of Assam Judicial Service, as Joint Registrar (Vigilance & Establishment) in Gauhati High Court, Guwahati in his Grade pay plus other allowances as admissible under the Rules with effect from the date he assumes charge of the said post.

NO.HC.VII-339/2012/10575/A. Hon'ble the Chief Justice of Gauhati High Court in exercise of Powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Sri Kuntal Sarma Pathak an officer of Grade III, on his promotion to Grade-II of Assam Judicial Service, as Joint Registrar (Planning, Management & Projects) in Gauhati High Court, Guwahati in his Grade pay plus other allowances as admissible under the Rules with effect from the date he assumes charge of the Said post.

NO.HC.VII-339/2012/10576/A. Hon'ble the Chief Justice of Gauhati High Court in exercise of Powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Sri Rajneesh Borah an officer of Grade III, as Deputy Registrar (Judicial-I) in Gauhati High Court,

Guwahati in his Grade pay plus other allowances as admissible under the Rules with effect from the date he assumes charge of the said post.

**BY ORDER,**  
Sri M.K. Bhattacharjee  
**REGISTRAR GENERAL (i/c)**

**NO.HC.VII-339/2012/10577-10608/A.**

**Dated: 12/12/2012**

Copy to :-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola , Maidamgaon, Guwahati.
3. The Registrar , Gauhati High Court, Agartala Bench , Agartala / Imphal Bench, Imphal / Shillong Bench , Shillong / Kohima Bench , Kohima / Aizawl Bench / Aizawl.
4. The District and Sessions Judge.....
5. The Judge , Designated Court, Assam, Guwahati
6. The Principal Judge, Family Court , Kamrup , Guwahati / Kamrup , Guwahati ( newly created ) / Cachar , Silchar.
7. The Presiding Officer , Labour Court, Guwahati / Dibrugarh.
8. The Presiding Officer , Industrial Tribunal , Guwahati / Dibrugarh / Silchar.
9. The Presiding Officer , STAT & Member , MACT , Kamrup, Guwahati.
10. The Special Judge, Assam, Guwahati
11. The Special Judge, CBI, Assam, Guwahati
12. The Member Secretary , Assam State Legal Services Authority , Guwahati
13. Sri Mridul Kumar Kalita, Joint Registrar – cum – Principal Secretary to Hon'ble the Chief Justice , Gauhati High Court, Guwahati
14. Sri Sanjay Hazarika, Chief Judicial Magistrate, North Lakhimpur.(He will hand over charge to Seniormost Judicial Magistrate of the station and join his new posting immediately)
15. Sri Kuntal Sarma Pathak, S.D.J.M(S), Goalpara .(He will hand over charge to Munsiff No-1,Goalpara and join his new posting immediately)
16. Sri Rajneesh Borah, S.D.J.M(M),Gossaingaon, Kokrajhar.(He will hand over charge to Chief Judicial Magistrate, Kokrajhar and join his new posting immediately)
17. The Joint Registrar – cum – Principal Secretary to Hon'ble the Chief Justice , Gauhati High Court, Guwahati
18. The Joint Registrar (..... ) , Gauhati High Court, Guwahati
19. The Chief Judicial Magistrate,.....
20. The Deputy Registrar (.....) , Gauhati High Court, Guwahati
21. The Deputy Registrar , Gauhati High Court , Itanagar Bench , Naharlagun.
22. The Director, Law Research Institute , Gauhati High Court, Guwahati.
23. The Special Officer , Translation Wing, Gauhati High Court, Guwahati.
24. The Sub – Divisional Judicial Magistrate ( M ) / ( S).....
25. The Asstt. Registrar ( ..... ) , Gauhati High Court, Guwahati.
26. The Private Secretary to Hon'ble Mr. Justice.....

Gauhati High Court, Guwahati.

27. The Superintendent (.....) , Gauhati High Court, Guwahati

✓ 28. The System Analyst , Gauhati High Court , Guwahati for uploading this Notification in the Gauhati High Court Website

29. The Secretary , NEJOTI , Guwahati

30. The C.A to the Registrar General / Registrar (Vigilance) / Registrar ( Admn. ) / Registrar ( Judicial ) / , Gauhati High Court , Guwahati

31. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

*M. Bha* 12/12/12

**REGISTRAR GENERAL (i/c)**